

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 43 of 2012

Dated: 4th April, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Powergrid Corpn. Of India Ltd.

...Appellant (s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran,
Ms. Swapna Seshadri
Ms. S. Sahu

ORDER

It is pointed out by the learned counsel for the Appellant that all the Respondents have been served and affidavit of service has been filed yesterday.

But, no body has entered appearance on behalf of the Respondents so far.

It is better to give one more opportunity to the Respondents to appear.

Post the matter on **11.05.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**